

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.315**

IA-4385/2022

In

IB-991(ND) 2020

**IN THE MATTER OF:**

Union Bank of India (UK) Ltd

.....APPLICANT/PETITIONER

**Vs.**

Gaurav Jain

.....PERSONAL GUARANTOR

**SECTION**

**U/s 95**

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **21.02.2023.**

**-SD-  
(Court Officer)**